

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 182 OF 2015**

**Dated: 13<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**  
**Vs.**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Apoorv Kurup  
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. Ashwin Ramanathan for  
for Mr. Anand K. Ganesan for R-1  
  
Mr. Saransh Shaw for R-2

**ORDER**

List this matter for hearing on **25.09.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*Bn/pr*